

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/100/66/HDB/2017
NAME OF THE COMPANY	SRHR Properties India Pvt Ltd
NAME OF THE PETITIONER(S)	SRHR Properties India Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for Applicant	Advocate	Vb.raju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy for RD	CGSC	srujan35@gmail.com 9160001435	

ORDER

Heard Shri V.B. Raju on behalf of Sri V.S. Raju for the Applicant and Shri T. Sujana Kumar Reddy, CGSC for Regional Director. The CGS submits that the Petitioner has not furnished the required documents as asked by the Regional Director and therefore they could not finalise the report.

Post the Case on 04.01/2018.



MEMBER (Technical)



MEMBER (Judicial)